

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 120**  
**(IB)-297(PB)/2018**

**IN THE MATTER OF:**

Col. Sanjeev Dalal (Retd.)

.... Applicant/petitioner

v.

M/s. International Recreation and Amusement Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 18.12.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the RP

Mr. Dhruvad Das, Ms. Tanvi Jain & Mr. Deepak Motta, Advs. And Mr. Shyam Goel & Mr. Nazim Khan, PCS

Ms. Priyanka Anand, Adv. with Mr. Mohd. Nazim Khan

For the Respondent

Mr. Abhishek Anand & Mr. Viren Sharma, Advs.

Mr. Sudeep Cecil, Adv. for R-1 & 2

Mr. F.S. Dhiman & Mr. Sandeep Raghav, Advs.  
For R-6

Ms. Sakshi Kapoor, Adv. for R-3 & 9

Mr. Vivek Malik, Mr. Vivek Sinha, Mr. Aaraansh Pathak, Mr. Kartikeya & Himanshu, Advs.

For the Applicant

Mr. Swaroop George, Adv.

Mr. Shubham Bhalla & Mr. Amber Sachdeva,  
Advs.

Mr. Mayank Mishra & Ms. Pallavi Kumar, Advs.

Ms. Sneha Pandey & Mr. Pankaj Jain, Advs.

For the Financial Creditor

Mr. Siddharth Banthia, Adv.

For the AR

Mr. Gurpreet Chadha, Adv.

**ORDER**

**CA-897(PB)/2019**

This is an application filed by some of the CoC members through AR for change of RP. The application is not in the Court file. Let RP and AR remain present on the next date of hearing.

List for further consideration on 20.12.2019.

**CA-2764(PB)/2019**

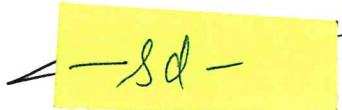
Let a copy be served counsel for the RP.

List for further consideration on 20.12.2019.

**CA-2844(PB)/2019**

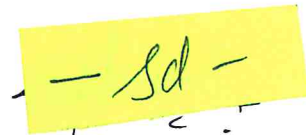
No one has put in appearance in support of the application.

List on 20.12.2019.



**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

18.12.2019  
Ritu Sharma



**(DR. DEEPTI MUKESH)  
MEMBER(JUDICIAL)**